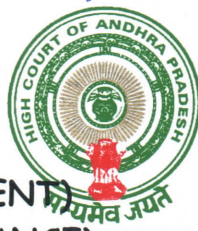


SUNITHA GANDHAM,
REGISTRAR (RECRUITMENT)
FAC REGISTRAR (VIGILANCE),



AMARAVATI,
DT: 05.02.2021.

ROC.NO.658/2020-B.SPL.

Sir/Madam,

SUB: CIVIL JUDGES (SENIOR DIVISION) - Filling up of 31 vacancies in the cadre of Civil Judges (Senior Division) - Attested copies of 5 Judgments in Civil and Criminal or both matters, disposed on contest after full trial by the officers, *during the period from June 2019 onwards* - Called for - Regarding.

REF: 1.Order dated 04.01.2007 in Civil Appeal No.1867 of 2006 of the Hon'ble Supreme Court of India.
2.High Court's Notification No.592-B.Spl., dated 10.12.2020.
3.High Court's Proceedings Roc.No.592/2020-B.Spl., dated 02.02.2021.

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I am to state that the High Court has notified 31 vacancies in the cadre of Civil Judges (Senior Division) to be filled up by promotion from the cadre of Civil Judges (Junior Division) vide High Court's Notification 2nd cited, and the list of eligible officers who have completed 5 years of qualifying service as on 31.03.2020, is placed in the High Court's Official Website vide reference 3rd cited.

As directed, the eligible officers in the list enclosed are directed to submit attested copies of their five (5) Judgments in Civil or Criminal or both matters, disposed on contest after full trial during the period from June, 2019 onwards.

The copies of judgments must reach the High Court on or before 23.02.2021 without out fail either by speed post or any other recognized mode.

Yours sincerely,

Sriniv
05.02.21

REGISTRAR (RECRUITMENT)
FAC REGISTRAR (VIGILANCE)

- Note:** 1. The copies of the judgments should be clear, legible, readable and duly attested by the officer concerned.
2. The copies must be true replica of their originals, and
3. The copies must be a Photo Copy and it should be either on white paper or conquest paper but not on manifold paper.

To

SL. NO	NAME AND DESIGNATION OF THE OFFICER
1.	Smt. R.Shanti Sree, Prl. Junior Civil Judge, Jaggaiahpet, Krishna District.
2.	Thammineni Venkateswarlu, Prl. Junior Civil Judge, Addanki, Prakasam District.
3.	Smt. S.Sailaja, Prl. Junior Civil Judge, Kavali, Nellore District.
4.	G.Yagna Narayana, Junior Civil Judge, Jangareddigudem, West Godavari District.
5.	N.Ramesh Naidu, Prl. Junior Civil Judge, Kadiri, Ananthapuram District.
6.	N.Sasidhara Reddy, Prl. Junior Civil Judge, Kovur, Nellore District.
7.	N.Vijaya Babu, Prl. Junior Civil Judge, Ongole, Prakasam District.
8.	R.Sanyasi Naidu, II Metropolitan Magistrate, for Railways, Visakhapatnam.

9.	T.V.S.S.Prakash, II Addl. Junior Civil Judge, Bheemunipatnam, Visakhapatnam District.
10.	Miss. P.Vijaya, Prl. Junior Civil Judge, Bhimunipatnam-cum-IV Addl. Metropolitan Magistrate, Bhimunipatnam, Visakhapatnam District.
11.	Smt. K.Vani, I Addl. Junior Civil Judge, Ongole, Prakasam District.
12.	G.Shiva Prasad Yadav, Prl. Junior Civil Judge, Tirupathi, Chittoor District.
13.	T.Vasudevan, Prl. Junior Civil Judge, Mangalagiri, Guntur District.
14.	Smt. A.Padma, Prl. Junior Civil Judge, Kurnool.
15.	Smt. D.Naga Venkata Lakshmi, Prl. Junior Civil Judge, Ananthapuram.
16.	Smt. S.Hemalatha, Prl. Junior Civil Judge, Kadapa.
17.	G.Ganga Raju, Junior Civil Judge, Kanigiri, Prakasam District.
18.	Ch.Yugandhar, I Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.
19.	Smt. M.V.N. Padmaja, Special Mobile Court for trial of cases under PCR Act-cum-III Addl. Junior Civil Judge, Kurnool.
20.	Smt. K.Madhavi Devi, IV Addl. Junior Civil Judge, Nellore
21.	Smt. A.Sunitha Rani, Prl. Junior Civil Judge, Guntur.
22.	Smt. K.Madhavi, I Addl. Junior Civil Judge, Kovvur, West Godavari District.
23.	Smt. A.Shobha Rani, I Addl. Junior Civil Judge, Tirupathi, Chittoor District
24.	M.Babu, Prl. Junior Civil Judge, Kandukur, Prakasam District.
25.	K.Vasudeva Rao, Prl. Junior Civil Judge, Tadepalligudem, West Godavari District.
26.	K.Prakash Babu, Junior Civil Judge, Kotabommali, Srikakulam District.
27.	Yalamarthi Srinivasa Rao, Junior Civil Judge, Udayagiri, Nellore District.

28.	Smt. S.Arunasri, IV Addl. Junior Civil Judge (Juvenile Court), Guntur.
29.	G.L.V.Prasad, Prl. Junior Civil Judge, Tuni, East Godavari District.
30.	H.Amara Rangeswara Rao, Prl. Junior Civil Judge, Alamur, East Godavari District.
31.	B.Leela Venkata Seshadri, V Addl. Junior Civil Judge, Nellore.
32.	Marpu Sreedhar, Addl. Junior Civil Judge, Tuni, East Godavari District.
33.	Smt. K.Prathush Kumari, I Addl. Junior Civil Judge (Juvenile Court), Kadapa.
34.	Smt. S.P.D.Vennela, I Addl. Junior Civil Judge, Guntur.
35.	Smt. S.Thangamani, Junior Civil Judge, Gunthakal, Ananthapuram District.
36.	Smt. D.Geetha Rani, Prl. Junior Civil Judge, Rajamahendravaram, East Godavari District.
37.	Smt. B.Radha Rani, V Addl. Junior Civil Judge, Guntur.
38.	N.Rajasekhar, Special Judicial Magistrate of First Class, Excise Court, Nellore.
39.	Miss. A.Geethavani, Prl. Junior Civil Judge, Badwel, Kadapa District.
40.	Smt. B.Baby Rani, Junior Civil Judge, Mydukur, Kadapa District.
41.	B.Kiran Kumar, Junior Civil Judge, Atmakur, Nellore District
42.	B.Rajesh, Prl. Junior Civil Judge, Giddalur, Prakasam District.
43.	Smt. S.C.Kamala, Judicial Magistrate of First Class Special Mobile Court, Ongole, Prakasam District.
44.	Smt. B.Padma, I Metropolitan Magistrate for trial of cases under M.V.Act (Mobile Court), Vijayawada, Krishna District.
45.	Ms. G.Vani, I Addl. Junior Civil Judge, Kakinada, East Godavari District
46.	Smt. M.Prameela Rani, I Addl. Junior Civil Judge-cum-Metropolitan Magistrate, Bhimunipatnam, Visakhapatnam District.

47.	K.Madhu Swamy, Prl. Junior Civil Judge, Repalle, Guntur District.
48.	Shaik Peda Khasim, III Addl. Junior Civil Judge, Kadapa.
49.	Sri A.Radha Krishna Murthy, Junior Civil Judge, Madakasira, Anantapuram District.
50.	Smt. M.Durga Venkata Naga Sindhura, V Addl. Junior Civil Judge, Tirupati, Chittoor District.
51.	Smt. Ch.Sunandamma, Prl. Junior Civil Judge, Peddapuram, East Godavari District.
52.	Smt. D.Durga Kalyani, Prl. Junior Civil Judge, Nizvid, Krishna District.
53.	Smt. K.Krishna Satya Latha, Prl. Junior Civil Judge, Vijayawada, Krishna District.
54.	Smt. M.Venkata Seshamma, Judicial Magistrate of First Class, Special Mobile Court, Guntur.
55.	K.V.Ramakrishnaiah, II Addl. Junior Civil Judge, Guntur.
56.	S.Venkateswara Reddy, Prl. Junior Civil Judge, Pithapuram, East Godavari District.
57.	Smt. Y.Srilakshmi, Prl. Junior Civil Judge, Amalapuram, East Godavari District.
58.	S.C.Raghavendra, Prl. Junior Civil Judge, Srikalahasthi, Chittoor District.
59.	M.Pradeep Kumar, Judicial Magistrate of First Class for Railways, Nellore
60.	P.Divakar, Prl. Junior Civil Judge, Eluru, West Godavari District.
61.	M.S.Kareemulla, II Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.
62.	K.P.Sai Ram, VI Addl. Junior Civil Judge-cum-XIV Addl. Metropolitan Magistrate, Vijayawada, Krishna District.
63.	C.Pavan Kumar, II Addl. Junior Civil Judge, Tirupati, Chittoor District.
64.	Shaik Baba Fakroddin, Junior Civil Judge, Jammalamadugu, Kadapa District.
65.	Ch.L.Srinivasa Rao, I Addl. Junior Civil Judge, Eluru, West Godavari District

66.	Beera Srinivasu, V Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.
67.	Smt. E.Prasuna, II Addl. Junior Civil Judge (Juvenile Court), Nellore.
68.	K.Ratna Prasad, Prl. Junior Civil Judge, Proddatur, Kadapa District.
69.	Sri U.Ram Mohan, III Metropolitan Magistrate, Municipal Mobile Court, Vijayawada, Krishna District.
70.	Ms. K.Deepa Dyva Krupa, Special Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram.
71.	S.Siva Sankar Reddy, Prl. Junior Civil Judge, Gudiwada, Krishna District.
72.	E.Anjaneyulu, Prl. Junior Civil Judge, Chirala, Prakasam District.
73.	Shaik Abdul Shariff, Prl. Junior Civil Judge, Tenli, Guntur District.
74.	Smt. M.Satya Kumari, Prl. Junior Civil Judge, Ponnur, Guntur District.
75.	S.Srinivas (Sammohinivas), Junior Civil Judge, Mummidivaram, East Godavari District.
76.	J.V.V.Satyanarayana Murthy, Junior Civil Judge-cum-VII Addl. Metropolitan Magistrate, Vijayawada at Vuyyuru, Krishna District.
77.	K.Ravi, Special Judicial Magistrate of First Class Excise Court, Chittoor.
78.	P.Ramana Reddy, Special Judicial Magistrate of First Class, Excise Court, Eluru, West Godavari District
79.	Sri P.Tirumala Rao, Junior Civil Judge, Nandikotkur, Kurnool District.
80.	Smt. V.Veera Naga Venkata Lakshmi, II Addl. Junior Civil Judge, Adoni, Kurnool District.
81.	Sri M.Pavan Kumar, Junior Civil Judge, Pulivendla, Kadapa District.
82.	Sri Pattan Shiyaz Khan, Prl. Junior Civil Judge, Dhone, Kurnool District.
83.	Smt. V.Pallavi, Junior Civil Judge, Kuppam, Chittoor District.

84.	Smt. S.Varalakshmi, III Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.
85.	Smt. P.Chaitanya, Junior Civil Judge, Anaparthi, East Godavari District.
86.	Sri B.Devendra Reddy, Prl. Junior Civil Judge, Narsaraopet, Guntur District.
87.	Smt. Y.J.Padma Sree, Addl. Junior Civil Judge, Kovur, Nellore District.
88.	Sri V.Audhinarayana, Prl. Junior Civil Judge, Markapur, Prakasam District.
89.	Smt. Nettem Radhika, Prl. Junior Civil Judge, Tanuku, West Godavari District.
90.	Smt. C.Haritha, Prl. Junior Civil Judge, Sullurpet, Nellore District.
91.	Ms. B.Gayatri, Prl. Junior Civil Judge, Gudur, Nellore District.
92.	Smt. D.Soni, Prl. Junior Civil Judge, Bhimavaram, West Godavari District
93.	Smt. M.Sudha Rani, II Addl. Junior Civil Judge (Juvenile Court), Eluru, West Godavari District.